NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 720/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: M/s. Crescent Power Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

Adv

SIGNATURE

Rajesh Shah Ahmed Chunawala

Ahmed.

ORDER

CSP 714/230-232/NCLT/MB/MAH/2017 CSP 717/230-232/NCLT/MB/MAH/2017 CSP 720/230-232/NCLT/MB/MAH/2017 CSP 721/230-232/NCLT/MB/MAH/2017

The Company Petitions allowed.

- Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)